

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : GWALIOR

Original Application No.202/00001/2015

Gwalior, this Wednesday, the 10th day of January, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Vilas Vasant Sonar, s/o Late Shri Vasant Mahadev Sonar,
Age – 53 years, permanent r/o Raghukul Nagari,
Flat No.003, Sayyad Chowk, Aundh Road, Pune – 411020,
Present r/o Durga Colony, Gwalior (M.P.) 474006,
Designation – Asstt. Supervisor (No.-8061088),
Military Farm (MoD), Gwalior (M.P.) - 474006 **-Applicant**

(By Advocate – Shri S.S. Chouhan)

V e r s u s

1. The Union of India through the Secretary,
Ministry of Defence, South Block, New Delhi – 110001.

2. Quarter Master General, Army Head Quarter,
Sena Bhawan, New Delhi – 110001.

3. Deputy Director Geneal, Military Farms,
DDGMF – QMG'S BR IHQ of MOD (ARMY),
W.B.-III, RK Puram, New Delhi – 110066.

4. Director Military Farms (Southern Command),
Kirki – Pune – 110066.

5. Station Commander Station Head Quarter,
Morar Cantonment, Morar Gwalior – 474006.

6. Adm. Commander, Station Head Quarter,
Morar Cantonment, Morar, Gwalior – 474006.

7. Manager/Officer-in-charge, Military Farm,
Morar cantt., Morar, Gwalior - 474006 **-Respondents**

(By Advocate – Shri Shashank Indrapurkar)

ORDER (O R A L)**By Navin Tandon, AM.**

Learned counsel for the applicant submits that in the light of Annexure R-1 letter dated 03.03.2015, this Original Application has become infructuous.

Accordingly, the O.A is dismissed as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-